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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 23/BB/ 2017	-	For hearing	Section-8 & 9 of I&B	STULZ-CHSPL (India) Pvt. Ltd. Vs. Akkhrutha Technocrats Ltd.
			Code	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. VIVER. B. RAMARRISHNA

9886001771

FOR PETITIONER

Vives -

ORDER

Counsel for Petitioner is present. Director of Corporate Debtor is present in person. He reported that, his Counsel is unwell. List it on 15/02/2018.

Member (T)

Member (J)